

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

103. C.P.(IB)-1212(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.07.2024**

NAME OF THE PARTIES: State Bank of India

V/s.

Neelvarna Rupna

Appearance

For Petitioner: Adv. Sanjay Dubey

SECTION 121(1) OF THE IBC ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

C.P.(IB)-1212(MB)/2022

Heard Ld. Counsel for Petitioner on appointment of Bank Trustee. **Order is reserved.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Sanjeet---

Sd/-
LAKSHMI GURUNG
Member (Judicial)